

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri RatakondaMurali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.30/BB/2018	-	For compliance of additional information raised by Registry	Rule 6 of IB	Mr Jetspeed Logistics Pvt Ltd Vs M/s Air Pegasus Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 Akash P Bantia
9742132241

Petitioner

Akash

ORDER

Counsel for Petitioner/Operational Creditor is present. He informed the Tribunal, he has complied the objections and also filed compliance memo in the registry on 07/02/2018. Therefore, Notice is ordered to be issued to Corporate Debtor. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on Corporate Debtor and to file proof of service. List it on 05/03/2018.


Member (T)


Member (J)